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Bench No. I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

**T.P NO. 85/KB/2017,  
C.P NO. 720/2016**

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25<sup>th</sup> July, 2017, 10.30 A.M**

Name of the Company		RASHI HOLDINGS PVT LTD	
Under Section		391(2),394	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms. PRABHA JAIN, ADVOCATE.

25/7/17

**ORDER**

Ld. Counsel for the petitioner is present.

Ld. Counsel filed affidavit annexing No Objection Certificate from The Reserve Bank of India.

Heard. Reserved for order.

*Sd.*  
(Vijai Pratap Singh)  
Member (J)